

COURT NO. 16**THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO**

To be Heard on Thursday The 8th day of October 2026(AT 10 :30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
1	WP/29222/2026 IA 1/2026 Direction Petition	ANDHRA PRADESH JUNIOR DOCTORS ASSOCIATION (APJUDA) Vs THE STATE OF ANDHRA PRADESH	GODAVARTI MOUNIKA	GP FOR MEDICAL HEALTH FW	GUNTUR
<u>ADMISSION (WOMEN & CHILD WELFARE)</u>					
2	WP/29153/2026 IA 1/2026 Suspension Petition	THOTA APARNA Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	GP FOR WOMEN DEV CHILD WELFARE GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	GUNTUR
<u>FOR ADMISSION (CRP MATTERS)</u>					
3	CRP/2845/2026 (OS/17/2025) IA 1/2026 Stay Petition	YAMMANURI GOPAL Vs BOLLU MEENAKSHI	V R REDDY KOVVURI		YSR KADAPA

COURT NO. 16**THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
4.1 along with 4					
4	WP/2262/2026 IA 1/2026 Suspension Petition	P MUNIKRISHNA REDDY Vs THE STATE OF AP	VEERAPANENI TARUN KUMAR CHOWDARY	GP FOR ENDOWMENTS (HCJ NOTE CASE)	CHITTOOR
4.1	CMA/385/2011 (OA/788/2010) IA 2/2025 Addl. Evidence Petition	P. MUNIKRISHNA REDDY Vs THE ASSISTANT COMMISSIONER AND ANOTHER	V ESWARAI AH CHOWDARY	T VENU GOPAL	CHITTOOR
<u>FOR APPEARANCE</u>					
5	WP/23608/2026 IA 1/2026 Direction Petition IA 2/2026 Dispense with Petition	HADDUBANDU SAHU Vs THE STATE OF ANDHRA PRADESH	I.A.VAMSI KRISHNA	GP FOR ENDOWMENTS CHINTAPALLI SRINIVAS	SRIKAKULAM
<u>FOR DISMISSAL</u>					
6	WP/18628/2026 IA 1/2026 Stay Petition	PALEPU RAJESWARI Vs THE STATE OF ANDHRA PRADESH	ANGADA SATYA RAGHAVENDRA	GP FOR WOMEN DEV CHILD WELFARE	EAST GODAVARI
<u>FOR ORDERS</u>					
7	WP/29028/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition IA 3/2023 Leave Petition	K RAHAMATH BI Vs STATE OF ANDHRA PRADESH	KISHORE KUMAR.A	GP FOR SERVICES II V.VENKATA NAGA RAJU (STANDING COUNSEL FOR APPSC) IN HIGH COURT OF A.P NIMMAGADDA REVATHI G RATNA SUDHAKAR SC For APPSC	CHITTOOR
<u>FOR COMPLIANCE</u>					
8	CC/4465/2024 (WP/40760/2017)	SRI LAKSHMI VENKATESWARA EDUCATION SOCIETY (SLV EDUCATION SOCIETY) Vs KONA SESHIDAR IAS	C SUNIL KUMAR REDDY	T S RAYALU	PRAKASAM
9	CC/483/2026 (WP/26810/2025) IA 2/2026 Direction Petition IA 3/2026 Dispense with Petition	SEETHA CHEETI Vs S. RAM SUNDER REDDY	K SAIRAM MURTHY	K M KRISHNA REDDY SIREESHA RANI VALLABHANENI	VIZIANAGARAM
10	CC/1815/2026 (WP/27910/2025)	VENNA KASI REDDY Vs PEEYUSH KUMAR IAS	KAMBHAMPATI RAMESH BABU	NAGARAJU PULLAGURA Y BALAJI R 2 NOTICE SERVED R 3 NOTICE SENT RETURNED UNSERVED (ABSENT) R 4 NOTICE SENT RETURNED UNSERVED (ON LEAVE)	PRAKASAM
<u>FOR ADMISSION</u>					

11	CC/331/2025 (WP/1552/2025) IA 1/2026 Leave Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	SHAIK PYARIJAN Vs SHASHIBHUSHAN KUMAR IAS	JITENDRA KANYALUR	RAMA RAO KOCHIRI SUSHMA YAGANTI GHANTASALA UDAYA BHASKAR P N MURTHY POLOTHI ABHINAV KRISHNA YADAV CH SRINIVAS	YSR KADAPA
12	CC/646/2025 (WP/23584/2024) IA 1/2025 Dispense with Petition	KOYA AIDED ELEMENTARY SCHOOL Vs SRI KONA SASIDHAR IAS	SRI VIJAY MATHUKUMILLI	RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
13	CC/1322/2025 (WP/18962/2023) IA 2/2026 Leave Petition IA 3/2026 Implead Petition IA 4/2026 Direction Petition	G. SRINIVASU Vs SRI RAM SHANKAR NAIK I.A.S.	G. Srinivasu (PARTY IN PERSON)	BH RAMA KRISHNA NAIK N RAMA KRISHNA S PRANATHI	EAST GODAVARI
14	CC/3318/2025 (WP/15835/2024)	ST XAVIERS D EI ED COLLEGE OF EDUCATION Vs MR MUKESH KUMAR	THOMMANDRU V SARADHI	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) RAMA CHANDRA RAO GURRAM R 2 NOTICE SERVED.	VIZIANAGARAM
15	CC/1104/2026 (WP/26308/2023) IA 1/2026 Miscellaneous Petition	MATTEM PENCHALAIHA Vs SRI MUKESH KUMAR MEENA IAS	D KODANDARAMI REDDY	SUSHMA YAGANTI P BHASKAR	SPS NELLORE
16	CC/2863/2026 (WP/1147/2025)	ATLURI MATTIAIAH Vs SRI KANTILAL DANDE	BANDLA PAVAN	NAGARAJU NAGURU SOMA RAJU YELISETTI	PRAKASAM
17	CC/2900/2026 (WP/16147/2023) IA 1/2026 Miscellaneous Petition IA 2/2026 Miscellaneous Petition	CHAMALA SUNDRA RAO Vs SRI.G.SAI PRASAD I.A.S	SRIMAN	NAGARAJU NAGURU RAMAKRISHNA PATIVADA R 2 NOTICE SERVED. RR 3 AND 7 NOTICE SENT RETURNED UNSERVED (LEFT).	VIZIANAGARAM
18	CC/2985/2026 (WP/28440/2025)	SMT. K. CHIMINI BAI Vs RAM PRAKASH SISODIA	SUDEEPTHI POTLURI	RAMA RAO KOCHIRI	CHITTOOR
19	CC/3005/2026 (WP/40673/2016)	MUNAKALA JNANA SANDEEP Vs P.SALMON RAJU	M PITCHAIAH	V V SATISH	WEST GODAVARI
20	CC/3011/2026 (WP/21548/2024)	MPR CONSTRUCTIONS Vs SRI.KONA SASIDAR	NAVULURU KRISHNA SAI	Y BALAJI SOMA RAJU YELISETTI	YSR KADAPA
21	CC/3121/2026 (WP/21318/2025)	YENDAPALLIGIRIDHAR REDDY Vs SRI B RAMA MOHAN	N ASHWANI KUMAR	RAMA RAO KOCHIRI	CHITTOOR
22	CC/3622/2026 (WP/17436/2026)	RAMAKURI KIRTHAN Vs BOLLIPALLI VINUTNA	NARASIMHA RAO GUDISEVA		KRISHNA
INTERLOCUTORY					
23	CC/28505/2026/ (Filing No.) IA 1/2026 Leave Petition	ANIL KUMAR PANIGRAHI Vs K VIJAYANAND IAS	G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO RR 4 AND 5 NOTICE SERVED	GUNTUR

FOR ADMISSION (CRP MATTERS)

24	CRP/1271/2026 (OS/21/2020) IA 1/2026 Dispense with Petition	PATAN AYUB KHAN Vs CHITTEPU LAKSHMI REDDY	DHEERA KANISHKA	RAVULA NAGARJUNA SR-APP BY RAVULA NAGARAJUNA(ADV) MEMO PROOF OF SERVICE NOT FILED.	YSR KADAPA
25	CRP/1460/2026 (OS/21/2020) IA 1/2026 Stay Petition	CHITTEPU LAXMI REDDY Vs PATAN AYUB KHAN	RAVULA NAGARJUNA	DHEERA KANISHKA R1-Notice sent not yet returned R2-App by M/s.Dheera Kanishka(adv) R3-Not necessary party vide ct Memo filed vide USRNO.55928/2026.	YSR KADAPA
26	CRP/1471/2026 (OS/71/2018) IA 1/2026 Stay Petition	CHODAM VENKATA RAMANA RAO Vs PALEM GOUTHAM CHANDRAKANTH	AKULA SRI KRISHNA SAI BHARGAV	S S BHATT SR-App by m/s.M.Solomon Raju (adv).	YSR KADAPA

27.1 along with 27

27	CRP/2268/2026 (OS/734/2024) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	R SHAHANAZ BANU Vs SHAIK KABUL BASHA	T DIWAKAR REDDY	A SYAM SUNDAR REDDY cell	YSR KADAPA
27.1	CRP/2276/2026 (OS/734/2024) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	R SHAHANAZ BANU Vs SHAIK KABUL BASHA	T DIWAKAR REDDY	cell	YSR KADAPA
28	CRP/2433/2026 (EP/302/2015) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	K KODANDA RAMI REDDY Vs CHOWDARY S FAYAZUDDIN	VARREY VENKATA NAGA VISHNU TEJA		YSR KADAPA
29	CRP/2573/2026 (IA/1063/2025) IA 1/2026 Stay Petition	GANJIKUNTA VENKATA LAKSHMI NARAYANA Vs BANDI SANA REDDY	MALLEMULLA RAMESH KUMAR	SHAIK MOHAMMED ISMAL SR-APP BY M/S-SHAIK MOHAMMED ISMAIL(ADV)	YSR KADAPA
30	CRP/2829/2026 (IA/253/2026) IA 1/2026 Stay Petition	DAMANCHERLA HARINI Vs DAMANCHARLA VENKATA SUBBAIAH NAIDU ALIAS SUBBAIAH	A SYAM SUNDAR REDDY	M L NEELIMA	YSR KADAPA

FOR ADMISSION (SA MATTERS)

31	SA/581/2026 (AS/107/2024) IA 1/2026 Injunction Petition	MALEPATI VENKATA SUBBARAYULU Vs NAGAM LAKSHMI NARASA REDDY	V NITESH		YSR KADAPA
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ADMISSION (ENDOWMENTS)

32	WP/17420/2024 IA 1/2024 Suspension Petition IA 1/2026 Leave Petition	P.RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR ENDOWMENTS D V SASIDHAR cell R2 R4 R5 R7 UNSERVED,	ANANTAPUR
33	WP/27837/2024 IA 1/2024 Stay Petition IA 1/2025 Implead Petition IA 2/2025 Stay Petition IA 3/2025 Direction Petition IA 1/2026 Leave Petition	SANGEETHA CHINNA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	RAVI TEJA DOMMETI	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region. GP FOR REVENUE	WEST GODAVARI

34	WP/28026/2024 IA 1/2024 Direction Petition	KAMBHAMPATI SITRAMA SARAMA Vs THE STATE OF AP	D V SASIDHAR	GP FOR ENDOWMENTS	KRISHNA
35	WP/5338/2025 IA 1/2025 Leave Petition	R K TOWNSHIP PROMOTERS PVT LTD Vs THE STATE OF ANDHRA PRADESH	PRUDVI RAJU MUDUNURI	GP FOR ENDOWMENTS CHINTAPALLI SRINIVAS GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
36	WP/30591/2025 IA 1/2025 Direction Petition	SRI SRINIVASA STORES Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA
37	WP/30772/2025 IA 1/2025 Direction Petition	CHITTAMURI VENKATRAYULU Vs THE STATE OF ANDHRA PRADESH	PATHI SIVA PRASAD	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	CHITTOOR
38	WP/32357/2025 IA 1/2025 Stay Petition	PARUPUDI LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR ENDOWMENTS J.V.PHANIDUTH R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 UNSERVED,	KRISHNA
39	WP/33764/2025 IA 1/2025 Set Aside Petition IA 1/2026 Leave Petition	T.A. JYOTHESWARI Vs THE STATE OF ANDHRA PRADESH	DHARANI KUMAR B	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR REVENUE	YSR KADAPA
40	WP/35551/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	DHONTHIKURTHI VISWESWARA SHARMA Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR ENDOWMENTS GP FOR REGISTRATION AND STAMPS	EAST GODAVARI
41	WP/6093/2026 IA 1/2026 Suspension Petition	KAMBHAMPATI SITARAMA SARMA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region. V HIMABINDU GP FOR REVENUE	GUNTUR
42	WP/12174/2026 IA 1/2026 Leave Petition	KONDEBOYINA RAMESH Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE SC For Endowments	PRAKASAM
43	WP/15666/2026	DASARI KOTESH Vs THE STATE OF AP	VENKATA SUDHAKARA REDDY K	GP FOR ENDOWMENTS	GUNTUR
44	WP/17234/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	V. VENKATA RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR ENDOWMENTS ANCHA PANDURANGA RAO	CHITTOOR
45	WP/19815/2026 IA 1/2026 Implead Petition	SRI KUNDURU SRINIVASA RAGHAVA AYYANGAR Vs THE COMMISSIONER ENDOWMENTS DEPARTMENT	V.V.S.RAMAKRISHNA.A	GP FOR ENDOWMENTS D V SASIDHAR DEVI SUBHASHINI ANNE SC For Endowments	PRAKASAM
46	WP/24283/2026 IA 1/2026 Stay Petition	VYRICHERLA SUDANI DEVI Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR ENDOWMENTS CHINTAPALLI SRINIVAS C	VISAKHAPATNAM

47	WP/25288/2026 IA 1/2026 Suspension Petition	DHONTHIKURTHI VISWESWARA SHARMA Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI
48	WP/27130/2026 IA 1/2026 Direction Petition	BUDDALA PULLAIAH Vs THE STATE OF ANDHRA PRADESH	A SUDHAVARSHINI	GP FOR ENDOWMENTS	KURNOOL
49	WP/27528/2026 IA 1/2026 Direction Petition	SRI VELAVALAPALLI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	DUVVURI VENKATA SOMA SEKHAR	GP FOR REVENUE GP FOR ENDOWMENTS	EAST GODAVARI
50	WP/28383/2026 IA 1/2026 Direction Petition	D. PADMANABHA RAJU Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS	CHITTOOR
51	WP/28811/2026 IA 1/2026 Suspension Petition	POPURI INDUMATHI Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR ENDOWMENTS J.V.PHANIDUTH pt	GUNTUR
52	WP/29020/2026 IA 1/2026 Direction Petition	P.MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP FOR ENDOWMENTS pt	YSR KADAPA

PART-HEARD CASES

53.1,53.2,53.3 along with 53

53	WP/16858/2006	VARANASI VENKATA MARUTHI VIJAYA RAM KRISHNA DIST & 3 OTHERS Vs THE E.O. JAGANNADHA SWAMY TEMPLE KRISHNA DIST & 4 OTHERS	A SURYANARAYANA MURTHY	GP FOR REVENUE ELEVATED AS JUDGE C S K V RAMANAMURTHY (Head in part) pt	KRISHNA
53.1	WP/16496/2006 IA 1/2017(WPMP 19454/2017) Extension Petition IA 10/2018 Implead Petition IA 11/2018 Implead Petition IA 12/2018 Direction Petition IA 13/2018 Stay Petition IA 1/2026 Implead Petition	VARANASI SUBRAHMANYAM(DIED) AS PER L.R P20 TO21 Vs THE E.O SRI JAGANNADHA SWAMY TEMPLE KRISHNA DIST & 3	A SURYANARAYANA MURTHY DANTU SRINIVAS	PULIPATI RADHIKA VEDULA SRINIVAS ELEVATED AS JUDGE C S K V RAMANAMURTHY	KRISHNA
53.2	WP/16859/2006	P.V.SUBRAHMANYAM (DIED) HYDERABAD AS PER L.R P200 Vs THE EXECUTIVE OFFICER KRISHNA DISTRICT AND 17 OTHERS	DANTU SRINIVAS	PULIPATI RADHIKA SAI GANGADHAR CHAMARTY ELEVATED AS JUDGE C S K V RAMANAMURTHY	KRISHNA
53.3	WP/39324/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition	D. YELLAIAH SASTRY Vs THE STATE OF ANDHRA PRADESH	DANTU SRINIVAS	GP FOR REVENUE (AP) PULIPATI RADHIKA	KRISHNA

ADMISSION (CENTRAL GOVT.)

54	WP/13671/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Leave Petition IA 5/2026 Vacate Stay Petition	M/S HINDUSTAN PETROLEUM CORPORATION LIMITED Vs THE UNION OF INDIA	S.V.S.S.SIVA RAM	GP FOR LAND ACQUISITION M/S INDUS LAW FIRM SRINIVASA KANNAMA REDDY GP FOR REVENUE MUDUNURI ANAND KUMAR (SC FOR NHAI) (HCJ NOTE CASE) (Not before HRCJ) pt	YSR KADAPA
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ADMISSION (MEDICAL AND HEALTH)

55.1 along with 55

55	WP/12778/2026 IA 1/2026 Stay Petition IA 4/2026 Permission Petition	M/S. K. BEERAN KUTTY Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR MEDICAL HEALTH FW R3 R4 R5 R6 UNSERVED,	CHITTOOR
55.1	WP/12783/2026 IA 1/2026 Stay Petition IA 4/2026 Permission Petition	M/S K BEERAN KUTTY Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR MEDICAL HEALTH FW P SAI SURYA TEJA	CHITTOOR
56	WP/17833/2026 IA 1/2026 Direction Petition	DR MUDUNDI NAVYA Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO	GP FOR MEDICAL HEALTH FW BOMMANABOYENA SRINIVASA RAO	VISAKHAPATNAM
57	WP/25512/2026 IA 1/2026 Suspension Petition	AMILINENI MURALI MOHAN Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE	ANANTAPUR
58	WP/27261/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KENSA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR MEDICAL HEALTH FW VIVEKANANDA VIRUPAKSHA	KURNOOL
59	WP/27389/2026 IA 1/2026 Direction Petition	PALLI HARICHANDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR SOCIAL WELFARE V V ANIL KUMAR GP FOR MEDICAL HEALTH FW GP FOR REVENUE	SRIKAKULAM

ADMISSION (WOMEN & CHILD WELFARE)

60.1 along with 60

60	WP/8804/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	SAKHAMURI VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE GP FOR WOMEN DEV CHILD WELFARE PRABHU NATH VASIREDDY	KRISHNA
60.1	WP/29235/2023 IA 1/2023 Direction Petition	SRI SAKHAMURI POORNACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	GP FOR WOMEN DEV CHILD WELFARE SRINIVASULU P GANGA BHAVANI RAGI	KRISHNA
61	WP/88/2025 IA 1/2025 Stay Petition IA 2/2025 Leave Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	LINGAMANENI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	G VIVEKANAND DANYAMRAJU UMA MAHESWARA RAO	GP FOR WOMEN DEV CHILD WELFARE K V ADITYA CHOWDARY G VIVEKANANDA(SC FOR APPSC HYD) GP FOR REVENUE	KRISHNA

62	WP/139/2025 IA 1/2025 Suspension Petition	MADHYANAPU MANGATAYARU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME GP FOR REVENUE Yadlapalli Sitharamanjaneyulu C VENKAIAH	WEST GODAVARI
63	WP/19933/2025 IA 1/2025 Stay Petition IA 1/2026 Implead Petition	KOVVURI NARESH KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	JAGGARLAPUDI KOTAYYA	GP FOR WOMEN DEV CHILD WELFARE J RAVI KUMAR	EAST GODAVARI
64	WP/14904/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	NUNA DURGA PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	VINAY RUDRAPAKA	GP FOR SOCIAL WELFARE B P RAJU GP FOR REVENUE	EAST GODAVARI
65	WP/16134/2026 IA 1/2026 Stay Petition	SRI ROBBI LAKSHMI MADHUSUDHANA RAO Vs THE STATE OF ANDHRA PRADESH	BAGGI VENKATA PAVAN KUMAR	GP FOR WOMEN DEV CHILD WELFARE V S K RAMA RAO GP FOR REVENUE	VISAKHAPATNAM
66	WP/18303/2026 IA 1/2026 Suspension Petition	KAMBALA RAMBABU Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR SOCIAL WELFARE GP FOR REVENUE V V L N SARMA	EAST GODAVARI
67	WP/19206/2026 IA 1/2026 Stay Petition	KASARAGADDA VENKATA NARASIAH Vs THE STATE OF ANDHRA PRADESH	VELADI SAI SRI HARSHA	GP FOR SOCIAL WELFARE GP FOR REVENUE T B L MURTHY	KRISHNA
68	WP/19270/2026 IA 1/2026 Miscellaneous Petition IA 2/2026 Direction Petition	VANGALA SAMRAJYAM Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR WOMEN DEV CHILD WELFARE KOMMAREDDY DIVAKARA REDDY GP FOR REVENUE	GUNTUR
69.1 along with 69					
69	WP/21603/2026 IA 1/2026 Stay Petition	KUMBHAM CHINA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR SOCIAL WELFARE SAI GANGADHAR CHAMARTY	KRISHNA
69.1	WP/15723/2026 IA 1/2026 Direction Petition	KUMBHAMVANAMALAMM A @ VANAVALAMMA Vs THE STATE OF ANDHRA PRADESH	DR G V RAVI	GP FOR WOMEN DEV CHILD WELFARE NARASIMHA RAO GUDISEVA	KRISHNA
70	WP/25776/2026 IA 1/2026 Suspension Petition	CHEMBETI RAJESH Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR WOMEN DEV CHILD WELFARE SAI GANGADHAR CHAMARTY	KRISHNA
71	WP/28211/2026 IA 1/2026 Stay Petition	SMT.RENU SULAKI Vs THE STATE OF ANDHRA PRADESH	M BALANAGA SRINIVAS	GP FOR REVENUE	EAST GODAVARI
<u>INTERLOCUTORY(ENDOWMENTS)</u>					
72	WP/39654/2014 IA 1/2014(WPMP 49725/2014) Direction Petition	ANANTHA NARAYANA PANDA Vs STATE OF ANDHRA PRADESH	K S MURTHY	GP FOR ENDOWMENTS (AP) K SRINIVASA PRASAD SC For APSRTC GP FOR REVENUE	SRIKAKULAM

ADMISSION (SERVICE MATTERS)

73.1 along with 73

73	WP/3068/2020 IA 1/2020 Stay Petition IA 2/2020 Fix an Early Date IA 1/2022 Direction Petition IA 1/2023 Leave Petition	MUDRA NARASIMHA RAO Vs THE STATE OF AP	GHANTA SRIDHAR	GP FOR SERVICES I GP for Village and Ward Secretariats (HCJ NOTE CASE)	GUNTUR
73.1	WP/20542/2019 IA 1/2019 Direction Petition IA 1/2020 Amendment Petition IA 2/2020 Fix an Early Date IA 1/2023 Leave Petition	MUDRA NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR SERVICES I GP for Village and Ward Secretariats	GUNTUR
74	WP/6041/2020 IA 1/2020 Suspension Petition	A.NAVEEN KUMAR Vs THE DISTRICT EDUCATIONAL OFFICER	KAVITHA GOTTIPATI	GP FOR SERVICES II	CHITTOOR
75	WP/7601/2020 IA 1/2020 Suspension Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	A NAGAMADDILETI Vs THE STATE OF AP	PALA KARTHI KIRAN	GP FOR SERVICES IV	KURNOOL
76	WP/9444/2020 IA 1/2020 Stay Petition IA 1/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	BHUPATHI GUNASUNDARI Vs THE STATE OF ANDHRA PRADESH	N ANULA	GP FOR REVENUE Y SUBBA RAO GP FOR SERVICES I (AP) R2 R3 R4 UNSERVED,	SRIKAKULAM
77	WP/12584/2020 IA 1/2020 Direction Petition	NAVAKOTI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR SERVICES I GP for Village and Ward Secretariats	SPS NELLORE
78.1,78.2 along with 78					
78	WP/13828/2020 IA 1/2020 Stay Petition IA 1/2021 Additional Affidavit	EMBETI KANISHKA Vs THE STATE OF AP	CHUKKA KRANTHI KIRAN	GP FOR SERVICES II MEKA RAHUL CHOWDARY PAMARTHY RATHNAKAR	SPS NELLORE
78.1	WP/15479/2020 IA 1/2020 Stay Petition	K SIDDAIAH Vs THE STATE OF ANDHRA PRADESH	CHUKKA KRANTHI KIRAN	GP FOR SERVICES II MEKA RAHUL CHOWDARY	CHITTOOR
78.2	WP/21723/2022 IA 1/2022 Stay Petition	KANDUKURU MACHARLAIAH Vs THE STATE OF ANDHRA PRADESH	CHUKKA KRANTHI KIRAN	GP FOR SERVICES II T BALAJI	YSR KADAPA
79	WP/14078/2020 IA 1/2020 Suspension Petition IA 1/2024 Leave Petition	RV PRASAD Vs THE STATE OF AP	P RAJASEKHAR	GP FOR MUNICIPAL ADMN URBAN DEV K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) K MALLIKARJUNA RAO	GUNTUR
80	WP/16014/2020 IA 1/2020 Direction Petition IA 2/2020 Miscellaneous Petition IA 3/2020 Receive Docs Petition IA 4/2020 Vacate Stay Petition	K ADARSH KUMAR Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR COOPERATION GP FOR SERVICES I (AP) GP FOR REVENUE	KRISHNA

81	WP/24108/2020 IA 1/2020 Suspension Petition IA 1/2025 Leave Petition IA 1/2026 Direction Petition	SRI CH. ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I GP FOR SERVICES IV	VISAKHAPATNAM
82	WP/5842/2021 IA 1/2021 Direction Petition	CHEVURI JOHN MALIAM Vs CORPORATION BANK	G KOTINAGULU	K LAKSHMI NARASIMHA (SC FOR AB)	SPS NELLORE
83	WP/10763/2021 IA 1/2021 Suspension Petition	G.P NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR SERVICES I	EAST GODAVARI
84.1,84.2 along with 84					
84	WP/11509/2021 IA 1/2021 Direction Petition	P. MALLAIAH Vs THE STATE OF A.P.	G M SWAMULU	GP FOR ENERGY Y.NAGI REDDY (APSPDCL) V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
84.1	WP/3933/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	P MALLAIAH Vs THE STATE OF AP	PULIPATI RADHIKA	GP FOR SERVICES I V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
84.2	WP/17339/2023 IA 1/2023 Direction Petition	PASUPULA MALLAIAH Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	GP FOR SERVICES I VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
85	WP/18610/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	B.SATISH KUMAR Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KURNOOL
86	WP/23887/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 1/2024 Receive Docs Petition	P. SUDISH KUMAR Vs THE STATE OF ANDHRA PRADESH	G RAMESH BABU	GP FOR ENDOWMENTS	YSR KADAPA
87	WP/28328/2021 IA 1/2026 Leave Petition	VICHARAPU SAMBASIVA RAO Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	SIVA SANKARA RAO BORRA	P VENKATA RAO SC For APSRTC	GUNTUR
88.1,88.2 along with 88					
88	WP/3891/2022 IA 1/2022 Direction Petition	KADIAM RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA G V SHIVAJI	GP for Village and Ward Secretariats GP FOR SERVICES II	GUNTUR
88.1	WP/16841/2020 IA 1/2020 Direction Petition	BALALINGAREDDY PURUSHOTHAM Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI P NARAHARI BABU K.C.KRISHNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP for Village and Ward Secretariats	ANANTAPUR
88.2	WP/28023/2022 IA 1/2022 Direction Petition	NAGIRI DURGA PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP for Village and Ward Secretariats	SRIKAKULAM
89	WP/5031/2022 IA 1/2022 Direction Petition	N. PADMAJA RANI Vs THE STATE OF ANDHRA PRADESH	KARNAM RAMESH	GP FOR SERVICES I GP FOR FINANCE PLANNING	VISAKHAPATNAM

90	WP/5146/2022 IA 1/2022 Direction Petition IA 2/2022 Amendment Petition	NABIRA TABASAM Vs THE STATE OF ANDHRA PRADESH	KARNAM RAMESH	GP FOR SERVICES I K SWARNA SESHU	KURNOOL
91	WP/8985/2022 IA 1/2022 Direction Petition	BALIJA TRIVENI Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SCHOOL EDUCATION RAGHU BABU KALAMATA SC For Samagra Siksha	ANANTAPUR
92	WP/21487/2022 IA 1/2022 Direction Petition IA 1/2024 Additional Material Petition IA 2/2024 Dispense with Petition IA 3/2024 Set Aside Petition IA 4/2024 Leave Petition	C VENKATESULU REDDY Vs THE ANDHRA PRADESH GRAMEENA BANK	TURAGA SAI SURYA	V UMA DEVI NIMMAGADDA REVATHI	CHITTOOR
93	WP/24228/2022 IA 1/2022 Suspension Petition	SURNENI SANTHI PRIYA Vs THE STATE OF ANDHRA PRADESH	THANDAVA YOGESH	GP FOR SERVICES I	PRAKASAM
94.1,94.2 along with 94					
94	WP/27019/2022 IA 1/2022 Suspension Petition	G.AJAY KUMAR Vs THE SOUTH CENTRAL RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	KAVITHA GOTTIPATI	Y V ANIL KUMAR (Central Government Counsel) Dr MAJJI SURI BABU	EAST GODAVARI
94.1	WP/29082/2022 IA 1/2022 Direction Petition	G. AJAY KUMAR Vs THE SOUTH CENTRAL RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	KAVITHA GOTTIPATI	Y V ANIL KUMAR (Central Government Counsel) Dr MAJJI SURI BABU	EAST GODAVARI
94.2	WP/30852/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 1/2026 Direction Petition	G. AJAY KUMAR Vs THE SOUTH CENTRAL RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	KAVITHA GOTTIPATI	Y V ANIL KUMAR (Central Government Counsel) Dr MAJJI SURI BABU	EAST GODAVARI
95	WP/29136/2022 IA 1/2022 Direction Petition	M. VENKATA RATHNAMMA Vs THE STATE OF ANDHRA PRADESH	KARNAM RAMESH	GP FOR SERVICES I K SWARNA SESHU	ANANTAPUR
96	WP/30332/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 1/2026 Implead Petition	NADA SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	POODATTU AMARENDER ANASURI ESWAR SAI	GP FOR SERVICES IV GP FOR SERVICES I PRASANNALA KANCHARLA	KRISHNA
97	WP/34549/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition	M.VENKATA KRISHNAIAH Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR COOPERATION SIVAPRASAD REDDY VENATI	SPS NELLORE
98.1,98.2 along with 98					
98	WP/35059/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Direction Petition	GUNDU DIVYA Vs THE STATE OF AP	G SEENA KUMAR	GP FOR SERVICES III K KEDHARNATH CHOWDARY G SAI NARAYANA RAO SC For SAAP	SRIKAKULAM

98.1	WP/35846/2022 IA 1/2022 Suspension Petition	JONNALAGADDA POWLU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III G V S KISHORE KUMAR G SAI NARAYANA RAO SC For SAAP	PRAKASAM
98.2	WP/36814/2022 IA 1/2022 Direction Petition	PALLI MAHA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	K KEDHARNATH CHOWDARY	GP FOR SERVICES III RAVI KIRAN KUMAR KOLUSU (SC FOR SAAP)	SRIKAKULAM
99	WP/42283/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	PALEM OBULIAH Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES IV	YSR KADAPA
100	WP/42464/2022 IA 1/2022-Direction Petition	DR.D.KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR HIGHER EDUCATION RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI GP FOR SERVICES I K RADHIKA	CHITTOOR